GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 1284 TO BE ANSWERED ON 11TH FEBRUARY, 2019

EMPLOYMENT GENERATION THROUGH PMRPY

1284. SHRI ANANDRAO ADSUL:

DR. SHRIKANT EKNATH SHINDE:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRI VINAYAK BHAURAO RAUT:
DR. PRITAM GOPINATH MUNDE:
SHRI DHARMENDRA YADAV

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has implemented Pradhan Mantri Rozgar Protsahan Yojana (PMRPY) for employment generation;
- (b) if so, the details of the beneficiaries of the PMRPY as on 31, December 2018, State/UT-wise;
- (c) the salary limit fixed by the Government for registration of employees with the Employee's Provident Fund Organisation (EPFO);
- (d) whether there is any proposal to increase the said limit and if so, the details thereof and if not, the reasons therefor;
- (e) the details of additional employment generated after implementation of PMRPY since 2016; and
- (f) whether there is any proposal to extend the terminal date for registration of beneficiaries through an establishment under the PMRPY beyond March 31, 2019 and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (f): Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) was launched on 9th August, 2016 with the objective to incentivise employers for creation of employment. Under the scheme, Government of India is paying Employer's full contribution i.e. 12% towards EPF and EPS both (as admissible from time to time) for a period of three years to the new employees through EPFO. The scheme is targeted for employees earning upto Rs. 15,000 per month. The terminal date for registration of beneficiary through establishment is 31st March, 2019 and there is no proposal to extend the terminal date for registration. This scheme has a dual benefit, where, on the one hand, the employer is incentivised for increasing the employment base of workers in the establishment, and on the other hand, these workers will have access to social security benefits of the organized sector. Till 4th February, 2019, benefits have been given to 1.31 lakh establishments covering 1.06 crore beneficiaries. The details of the beneficiaries of the PMRPY as on 31, December 2018, State/UT-wise is given at Annexure.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (f) OF THE LOK SABHA UNSTARRED QUESTION NO. 1284 FOR 11-02-2019 REGARDING EMPLOYMENT GENERATION THROUGH PMRPY

State	No. Of Establishment	No. Of Employees
	Benefited During	Benefited During
	Period 01-Apr-2016 to	Period 01-Apr-2016 to
	31-Dec-2018	31-Dec-2018
ANDHRA PRADESH	8646	780535
ASSAM	365	8258
BIHAR	737	105355
CHANDIGARH	3612	155769
CHHATTISGARH	2473	102987
DELHI	5570	628772
GOA	352	15343
GUJARAT	11763	857175
HARYANA	7067	823757
HIMACHAL		
PRADESH	2565	110997
JHARKHAND	1110	46635
KARNATAKA	7853	963140
KERALA	3567	165120
MADHYA PRADESH	4548	282474
MAHARASHTRA	14193	1746468
ODISHA	2169	110975
PUNJAB	4760	161869
RAJASTHAN	7601	376834
TAMIL NADU	13527	1177433
UTTAR PRADESH	12556	689057
UTTARAKHAND	2491	243977
WEST BENGAL	3825	285416
Total	121350	9838346